

**HIGH COURT OF JAMMU AND KASHMIR**  
**(Office of the Registrar General at Jammu.)**

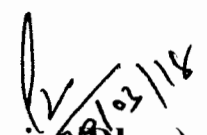
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**CIRCULAR**

No: 74

Dated: 20/03/2018

All the section heads of the High Court of Jammu and Kashmir are directed to prepare an inventory of computer equipments and other items that are under use in their respective sections. The inventory shall be signed by the section heads and be submitted to the office of the undersigned within a period of one week from today.

  
(Sanjay Dhar)

Registrar General

No: 64462-68/RS

Dated: 20/03/2018

**Copy of the above forwarded to:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K for information of his Lordship.
2. Registrar Vigilance, High Court of J&K, Jammu.
3. Registrar Judicial, High Court of J&K, Jammu/Srinagar, with the request to circulate the same among all the section heads of their respective wings.
4. Director Judicial Academy, High Court of J&K, Jammu.
5. Joint Registrar Administration Main Wing, with the request to circulate the same amongst all the section heads of the main wing.
6. CPC, e-Courts High Court of J&K, Jammu for information and for uploading the same on the official website.

  
Registrar General